NOTICE

In continuation of the notice dated 22nd December, 2021 regarding first part of Christmas Vacation, i.e., 27th and 28th December, 2021, for the Single Bench presided over by Hon'ble Shri Justice Abhay Ahuja Advocates and parties in person are requested to please tender their preceipes to the Court Associate/ Sheristedar between 10.30 a.m. to 11.00 a.m. only, clearly specifying the urgency in the matters for which they cannot wait till the re-opeing of the Court.

Please also note that the single bench presided over by Hon'ble Shri Justice Abhay Ahuja will commence judicial work soon after Division Bench work is over.

By Order

Sd/-

I/C Registrar (Judl.-II)

High Court, Appellate Side,

Bombay